

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 4077 OF 2003

COMMNR. OF CENTRAL EXCISE, MEERUT-II

Appellant (s)

VERSUS

M/S. SUNDSTRAND FORMS P.LTD.

Respondent(s)

(With appln(s) for stay and prayer for interim relief and office report)

Date: 10/08/2011 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. P.P. Malhotra, ASG  
Ms. Rachna Joshi Issar, Adv.  
Dr. Monika Gosain, Adv.  
Mr. B.K. Prasad, Adv.  
Mrs Anil Katiyar, Adv.

For Respondent(s) Mr. A.K. Jain, Adv.  
Mr. Rajesh Jain, Adv.  
Mr. Rajesh Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. P.P. Malhotra, learned ASG for the Appellant started his arguments at 12.50 p.m. and was on his legs when the Court rose for the day.

The matter remained part-heard.

(NAVEEN KUMAR)  
COURT MASTER

(RENU DIWAN)  
COURT MASTER